

No. ADSJ/NHN/PF/2016-  
Office of the Addl. District and Sessions Judge,  
Sirmaur District at Nahan, (H.P.)

Dated Nahan the 5<sup>th</sup> November, 2016.

CHARGE RELINQUISHMENT REPORT.

Pursuant to Notification No. HHC/GAZ/14-53/74-VI dated 26<sup>th</sup> October, 2016 of the Hon'ble High Court of Himachal Pradesh, Shimla, I, Bhuvnesh Awasthi, Additional District and Sessions Judge, Sirmaur District, at Nahan, HP, hereby relinquish the charge of the post today 5<sup>th</sup> November, 2016 in the afternoon.

(Bhuvnesh Awasthi)  
Addl. District and Sessions Judge,  
Sirmaur District, at Nahan, HP.

Endst.No. ADSJ/NHN/PF/2016-- Dated :-5<sup>th</sup> November, 2016.

Copy for information is forwarded to:

- 1 The Registrar General, High Court of H.P. Shimla.
- 2 The Registrar (Vigilance) High Court of HP, Shimla.
- 3 The Ld. District and Sessions Judge, Sirmaur District, at Nahan.
- 4 All the District / Additional District and Sessions Judges in the State of HP.
- 5 The Secretary (Law) to the Government of HP Shimla.
- 6 The Director, HP State Judicial Academy Shimla.
- 7 All the Presidents, District Consumer Forum, Shimla, Mandi, Kangra at Dharamshala and Una.
- 8 All the Civil Judges(Senior Division/ Civil Judges (Junior Division) in the state of HP.
- 9 All the Judicial officers of Sirmaur Division.
- 10 The Deputy Commissioner, Sirmaur District, at Nahan.
- 11 The Superintendent of Police, Sirmaur District, at Nahan.
- 12 The District Attorney/Dy. District Attorney, Nahan.
- 13 The President, Bar Association, Nahan/Paonta/Rajgarh and Sarahan(Pachhad).
- 14 The District Treasury Officer, Sirmaur District, at Nahan.
- 15 The Manager, State Bank of India, Nahan.

Addl. District and Sessions Judge,  
Sirmaur District, at Nahan, HP.